

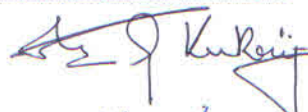
13

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

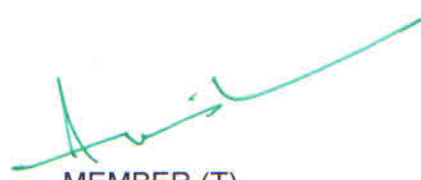
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No. 37/BB/2017	-	Admission	230/ 232	Tecnotree Convergence Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	SHARAN A. KUKREJA 7022020508	FOR APPLICANT	
②	SHRUTI JERE	FOR APPLICANT	

Counsel for petitioner is present. The matter is listed today for admission. Heard. Counsel for petitioner undertakes to file synopsis giving the name of the Chairman and Scrutiniser.

List it on 28.06.2017.


MEMBER (J)


MEMBER (T)